

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5201
ANSWERED ON:08.05.2012
HIT AND RUN CASES
Ram Shri Purnmasi

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a rise in fatal hit-and-run accident cases involving luxury vehicles in the National Capital Territory (NCT) of Delhi;
- (b) the total number of persons who lost their lives in these mishaps, the accused arrested and the action taken against them in 2011 and 2012 till date;
- (c) whether the Government has given any financial help to the bereaved families;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the steps taken to check such accidents and drunken driving?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): No separate data regarding fatal hit-and-run accident cases involving luxury vehicles, in the National Capital Territory (NCT) of Delhi, is being maintained by Delhi Police.
- (c) & (d): Government of National Capital Territory (NCT) of Delhi has given financial help of Rs25,000/- and Rs12,500/- in respect of death case and injury case respectively to the affected families.
- (e): The details of the steps being taken by Delhi Police to check accidents and drunken driving in the NCT of Delhi are as under:
 - i. Increased presence of Traffic Police Personnel in accident prone areas.
 - ii. Arrest of drivers found indulging in reckless driving.
 - iii. Suspension of permits of commercial vehicles found involved in fatal road accidents cases.
 - iv. Introduction of conflict free traffic circulation plans in important parts of Delhi.
 - v. Segregation of fast moving traffic from slow moving traffic.
 - vi. Closure of gaps in the central verges on accident-prone roads.
 - vii. Provision of bus bays, yellow boxes, bus boxes etc. on city roads.
 - viii. Installation of traffic signals/blinkers in accident-prone areas.
 - ix. Mobile patrolling and group checking by Traffic Police Personnel at vulnerable accident locations.
 - x. Special night checking drives for over-speeding, drunken driving etc.
 - xi. Review of speed limits on Delhi roads and issue of notifications accordingly with strict enforcement of speed limit restrictions
 - xii. Distribution of Road Safety Literature among various categories of road users with an object of inculcating better road disciplines among them. Special emphasis laid on defensive driving, lane driving, driving at roundabouts and general traffic rules to be observed on Delhi roads.